

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3671

ANSWERED ON:03.09.2012

SCUFFLE BETWEEN OFFICERS AND JAWANS

Baitha Shri Kameshwar ;Basavaraj Shri Gangasandra Siddappa;Bhagora Shri Tarachand;Gowda Shri D.B. Chandre;Hazari Shri Maheshwar ;Kodikunnil Shri Suresh;Saroj Smt. Sushila;Shekhar Shri Neeraj;Singh Shri Yashvir;Upadhyay Seema;Verma Smt. Usha

**Will the Minister of DEFENCE be pleased to state:**

- (a) the names and details of scuffle / stand-offs between Jawans and officers in the army during the last three years and current year;
- (b) whether stand-off between Jawans and officers in the Army in Samba sector of Jammu and Kashmir has been reported recently;
- (c) if so, the details thereof;
- (d) whether the army had instituted any probe into this incident and if so, the outcome thereof and action taken against the persons found guilty;
- (e) whether the Jawans are subjected to undue harassment by the officers in terms of inhuman field conditions and denial of leave etc. and if so, the details thereof and the corrective measures being taken in this regard; and
- (f) whether several officers / jawans have applied for voluntary retirement from the Army and if so, the details thereof including the number of applications sanctioned during the last three years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) The details of scuffle / stand-offs between Jawans and officers in the army are as under:-

Years	Number of scuffles	Name of the Unit
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2010	01	45Cavalry
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2011	Nil	Nil
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2012 (till 02	226	Field Regiment & 16 Cavalry (date)
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(b) to (d): The incident of suicide by an army personnel on 8th August 2012 in Samba sector of Jammu and Kashmir led to unrest. A Court of Inquiry has been convened by Army to investigate the matter. Any army personnel found guilty in such case is punished in accordance with the provisions of Army Act / Rules.

(e) No army jawan is subjected to undue harassment by the officers. The army personnel perform their duties in congenial environment. However, the Government has taken a number of steps to keep up the morale of the jawans, viz, liberalized leave policy, establishing grievance redressal mechanisms, provision for recreational facilities, improvement in quality of food and clothing, deployment of psychological counselors etc.

(f) The details of premature retirement / resignation in respect of army officer (less AMC, ADC and MNS) and premature retirement in respect of JCOs / ORs are as under:

Years	Officers	JCOs / ORs
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Applied	Granted	
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2009 637 309 7499

2010 523 271 7249

2011 442 302 10315